- (b) No proposa has been received from any other State Government tor the establishment of a Bench of the High Court.
 - (c) Does not ai

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FAUSTERITY MEASURES BY MINISTERS

710. SHRI THULAI V1LI ALAN:

SHRI KA 4CHI KALYANA-SUNDABAM:

SHRI T. K. SRINIVASAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Govt rnment have recently received any menorandum regarding austerity measures by Ministers from Loka Tantra Raksh, i Parishad sponsored by the servants of the Peopld Society; and
- (b) if so, the policy of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY); (a) Yes. Sir.

(b) The Government have always been conscious of the need for ensuring the utmost economy in expenditure on Ministers. There are already instructions to the effect that expenses on Ministers should be kept to the minimum. As already siated by the Minister in the Ministry of Finance in reply to Starred Question No. 327 in the Rajya Sabha on Ur.h May, 1970, the scope for further economies is under examination.

FWASTING OF FUND' IN ALMLESS AND UNECONOMIC SCIENTIFIC RESEARCH

713. SHRI THILL \I VILLALAN:

SHRI KAN< :HI KALYANA-SUNDARAM:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Dr. S. Bhagvamfam. former Scientific Adviser to the Ministry of Defence has alleged that Government are indulging in wasting funds in aimless and uneconomic scientific research: and

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(b) if so, what is the attitude of Government towards these remarks?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) In the course of the Sixth Founder Memorial Lecture under the auspices of the Shri Ram Institute of Industrial Research, Dr. S. Bhagvantam explained that one of the important factors responsible for the R&D expenditure not making the desired contribution to economic growth in our country is that a large part of the research effort is frittered away on projects which are not basic to economic development. He, however, did not allege that the Government was responsible for this situation.

(b) The Central Government agre.-s that our research institutions should identify priorities *vis-a-vis* economic development and concentrate their resources and efforts on those priorities.

tMAXIMUM SCALE OF IAY OF AN ENOI NEER AND A DOCTOR

743. SHRI DAHYABHAI V. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the maximum scales of pay which can be reached by (i) an engineer: and (ii) a doctor in Central Government service except the Railway Board;
- (b) the maximum scale of pay which can be obtained by a member of the general administrator cadre; and
- (c) whether Government are aware that it is in national interest to keep more qualified and talented members of the civil service who have more important roles to play in national development at higher scale of pay than a general administrator who does only file work?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIR^ (SHRI VIDYA CHARAN SHUKLA).

(a) The maximum scale of pay, so far as engineeis are concerned, is Rs. 2500—125/2—2750. In certain Department? however, there are posts carying a fixed pay of Rs. 3,000 per mensem. Tb« maximum scale of pay of doctors if Rs. 2750 plus 50% of pay as non-practising allowance subject to a maximum of Rs. 600. The non-practising allow ance is treated as special pay.

14th May, 1970.